NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CP(IB) SR.No.3970/9/HDB/2017	
NAME OF THE COMPANY	Transtroy (India) Limited	/
NAME OF THE APPLICANT/PETITIONER	Shri Balaji Associates	7
NAME OF THE RESPONDENT(S)	Transtroy (India) Limited	Ĺ
UNDER SECTION	9 of IBC, 2016	

Counsel for Applicant/Petitioner(s):

Name of the Coun	sel(s)	Designation	E-mail & Telephone No.	Signature
Kaneri Senin MC& Associ		Advocate	Kaveri 10 Qquail. 600 Kaveri @ mca isoudes.in 8790700337	Lef-Sinet

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ivalle of the Counsel(s)	Designation		

Heard Ms. Kaveri Shrinastana, Learned Counsel for the Petitioner and submit that she would comply with the objections and also examine judgement of Hon'ble NCLAT with regard to issue of notice by Advocate under IBC. Post the case on 14.11.2017.

Member (T) bm

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Member (J)